

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA
UNSTARRED QUESTION NO. 962
TO BE ANSWERED ON 8TH FEBRUARY, 2022

SCHEMES LAUNCHED BY RKA

962. SHRI SUMEDHANAND SARASWATI:
SHRIMATI RANJEETA KOLI:
SHRI BALAK NATH:

Will the Minister of Fisheries, Animal Husbandry And Dairying
मत्स्यपालन, पशुपालन और डेयरी मंत्री
be pleased to state:

- (a) the details of the schemes launched by the Rashtriya Kamdhenu Aayog (RKA);
- (b) whether start-ups operating in business of cow dung and urine are getting 60 percent of its initial funding from the Government;
- (c) if so, the details thereof;
- (d) whether the University in collaboration with the organizations of the Union government and the State Government proposes to produce phenyl insecticide, etc. products in Gau Sadan under PPP mode; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI PARSHOTTAM RUPALA)

- (a) Rashtriya Kamdhenu Aayog (RKA) was constituted vide Resolution No. 3-260/2019-AHT dated 21st February, 2019 as an Apex Body to Department of Animal Husbandry & Dairying with the primary mandate to guide Central and State Governments on policy matters relating to conservation, protection, development etc. of cows and their progenies. RKA was not an implementing agency for the scheme.
- (b) This Department does not implement any scheme to fund such start -ups.
- (c) Question does not arise
- (d) There is no such proposal
- (e) Question does not arise